

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF HGC INVESTMENTS
PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	HGC INVESTMENTS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	17/05/1996
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U67120MH1996PTC099661
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	SB-12B-01 & SB-12B-02,12B Floor, Empire Tower Cloud City Campus, Off. Thane Belapur Road, Airoli Navi Mumbai, Mumbai City, MH 400708
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	22nd September, 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	SUDHA PRAVIN NAVANDAR Address: D-519/520, NEELKANTH BUSINESS PARK, NATHANI ROAD, VIDHYAVIHAR WEST, MUMBAI - 400 086 Email: sudha@prnco.in Mobile: 93243 51841 Regn. No.: IBBI/IPA-001/IP- P00451/2017-2018/10794
8.	LAST DATE FOR SUBMISSION OF CLAIMS	21 st October, 2023

Notice is hereby given that the **HGC INVESTMENTS PRIVATE LIMITED** has commenced voluntary liquidation on 22nd September, 2023.

The stakeholders of **HGC INVESTMENTS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 21st October, 2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 22.09. 2023 Place: MUMBAI	Sd/- (Sudha P. Navandar) Liquidator
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